



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 26th June 2021

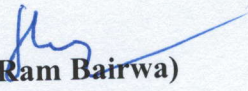
ORDER

1. Reference order dated 25.6.2021.
2. The order under reference is amended with regard to composition of Kochi Bench. The Kochi bench shall attend the regular matters daily in second half of the day through Video Conference. The Composition of the Kochi Bench is as under:

NCLT, Kochi Bench

Kochi	Division Bench	Remarks
	1 Shri Ashok Kumar Borah, Member (J)	Daily Second Half
2 Shri Rajesh Sharma, Member (T)		

3. The Hon'ble Members shall attend the Bench from Court Rooms at their respective Headquarters through video conference.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. This shall come into force w.e.f 01.07.2021 till further order
6. This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. All Bar Councils.